

ITEM NO.105

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2081/2014

PRASHANT FADNAVIS & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

ORIGINAL RECORD FROM HC AND TC RECEIVED

WITH

Crl.A. No. 2384/2014 (II)

Date : 06-02-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Siddhartha Dave, Sr. Adv.
Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Sandeep Kapur, Adv.
Mr. Amit Bhandari, Adv.
Mr. Vivek Suri, Adv.
Mr. Rose Verma, Adv.
Mr. Saurav Mishra, Adv.
Mr. Himanshu Tyagi, Adv.
Mr. Parv Arora, Adv.
M/S. Karanjawala & Co., AOR

For Respondent(s) : Dr. Vijendra Singh, AOR
Mr. Abhishek Saket, Adv.
Mr. Shailesh Sharma, Adv.
Ms. Apurva Mahndiyan, Adv.
Mr. Deepak Goel, Adv.

Mr. H. Raghavendra Rao, AOR

Mr. Satya Kam Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Mr. Satya Kam Sharma, learned counsel appears for respondent no. 2/complainant, prays for and is granted two weeks to file vakalatnama and counter affidavit, if any.
2. List again on 27.02.2025.

(KAPIL TANDON)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)